R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I) BEFORE MR. SIDHARTH MATHUR, JOINT REGISTRAR (JUDICIAL)

(NOTE: IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE: ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE: PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE: LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
	90/2024	STAR SINTERED PRODUCTS LTD V/s MR KARAN BHUTANI TRADING AS M/S KMSP INDUSTRUES	SHAILEN BHATIA	
		OTHER DETAILS OF ADVOCATES: SHAILEN BHATIA , RAGHAV(ADVOCATE.SHAILENBHATIA89@GM. LEGUSIN(LEGUSINTELLECT@GMAIL.COM)()(FVIJAY(VIJAYBHUTANI26@GMAIL.COM)()(RES	RESPONDÈNT)	

DELETION NOTE

NOTE: CM NO. 13255/2025 IN WP(C) 7910/2023 LISTED BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR AT ITEM NO. 34 IS DELETED.

HIGH COURT OF DELHI 05.03.2025

REGISTRAR (LISTING)